

(h) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) to (h) Government of Goa has undertaken construction of two projects at Fatorda (Goa), namely, (i) Sports Complex and (ii) Stadium Complex.

The Sports Complex is estimated to cost Rs. 61.13 lakhs Central assistance for Rs 30.57 lakhs has already been released for the project out of an approved amount of Rs. 61.13 lakhs. This Complex has facilities of swimming pool, multi-purpose hall and 400 mts. athletic track etc. Till now only Rs. 5.00 lakhs have been spent on this project by the State Government.

The *Stadium Complex* is estimated to cost about Rs. 6.5 crores. No central assistance has been given for this project. Government of Goa has informed that work for this project has been taken up by them on a crash basis. They have referred that this would be the first of its kind in Goa with a seating capacity of 30,000. The project is being executed by the newly constituted Sports Authority of Goa State Government has given a grant of Rs. 1 crore to the Authority. Subsequently, Government of Goa has also sanctioned a loan of Rs. 1 crore in favour of the Authority for the construction of this project.

A complaint was received regarding the procedure followed for inviting tenders and awarding the contract.

A report from Government of Goa was called for on complaint received in this respect. They have intimated that the civil works worth Rs. 1.95 crores have been awarded to U.P. Bridge Corporation, a State public sector undertaking of Uttar Pradesh on cost plus 15% basis. They have further reported that separate orders would be issued to different contractors for minor works like construction of pavillion, electrification, plumbing, laying of ground, etc.

Updating of Land Records in Goa

4774. SHRI SHANTARAM NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether land survey and record of rights in the State of Goa have been completed ;

(b) whether Union Government have given any financial assistance to the State Government in this regard ;

(c) whether Union Government have obtained any report with respect of survey and record of rights with respect to the villages in the State of Goa ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a), (c) and (d) The Government of Goa have reported that Cadastral survey has been completed in all the 429 revenue villages of Goa. Out of the total 429 villages, 8 villages are covered under city survey and 421 villages are covered under Record of Rights. So far, Record of Rights in respect of 387 villages has been finalised up to 30.6.1988. Settlement operations in Goa have been taken up from the financial year 1987-88. The settlement reports in respect of 96 villages covering the talukas of Salcete and Bardez are under preparation. Three more talukas in Bicholim, Sanguem and Quepem have been taken up for settlement operations during 1988-89.

(b) No, Sir.

Dryland Farming

4775. DR. B.L. SHAILESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any expert studies have been made to stabilise agriculture in the dryland areas and to take up dryland farming on a micro-water-shed basis ; and

(b) if so, the results achieved ?